

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 298
ANSWERED ON 17TH NOVEMBER, 2016

EVE TEASING IN PUBLIC CONVEYANCE

298. DR. KIRIT P. SOLANKI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the incidents of eve teasing have increased in public conveyance these days;
- (b) if so, the State-wise details of cases registered during the last two years;
- (c) the number of persons punished in such cases so far, State-wise;
- (d) whether the Government proposes/ plan to appoint male and female police personnel in public transport, if so, the details thereof; and
- (e) the details of various measures taken by the Government in this regard and the time by which these are likely to be implemented?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) A total number of 121 cases and 315 cases were reported regarding outraging the modesty of women in public transport during 2014 and 2015 respectively.
- (b) & (c) As per data provided by National Crime Records Bureau (NCRB), a statement indicating the cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under outraging the modesty of women in public transport and under sexual harassment, state / UT wise, during 2014 and 2015 is at Annexure-I & II. A total number of 15 persons and 13 persons were convicted under outraging the modesty of women and sexual harassment in public transport during 2014 and 2015 respectively. State / UT-wise details are given in Annexure –I & II.
- (d) The appointment of police personnel is State subject. Ministry of Road Transport & Highways has no information in this regard.
- (e) With the objective of providing safe and secure public road transport to people of the country, especially girl child and women, Ministry of Road Transport & Highways has issued draft GSR 478 (E) dated 2nd May 2016 providing for vehicles location tracking device, alert button and CCTV in all motor vehicles used as transport vehicles.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 298 FOR ANSWER ON 17.11.2016 ASKED BY DR. KIRIT P. SOLANKI REGARDING EVE TEASING IN PUBLIC CONVEYANCE

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under insult to the modesty of women in public transport (section 509 IPC) during 2014-2015

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	65	49	7	68	61	7	24	15	1	89	68	3
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	14	3	0	13	3	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	2	2	0	3	3	0
8	Haryana	2	1	0	1	1	0	1	1	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	6	6	1	8	8	1	10	10	0	16	16	0
11	Jharkhand	0	0	0	0	0	0	1	1	0	1	1	0
12	Karnataka	1	1	0	2	1	0	7	4	0	12	4	0
13	Kerala	11	10	4	12	10	4	8	8	2	7	10	2
14	Madhya Pradesh	3	3	0	3	3	0	1	1	0	1	1	0
15	Maharashtra	8	12	0	10	13	0	28	25	1	38	34	1
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	1	0	0	1	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	1	1	0	8	8	0	8	7	0	12	12	0
21	Punjab	0	0	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	2	1	0	1	1	0	6	4	0	4	4	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	3	3	0	4	4	0	179	151	5	159	156	5
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	3	4	2	6	7	2	1	1	1	1	1	2
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	8	3	0	10	3	0	4	5	0	4	6	0
	TOTAL STATE(S)	113	94	14	133	120	14	295	238	10	362	320	13
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	1	1	0	1	1	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	8	8	1	6	9	1	19	13	0	29	17	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	8	8	1	6	9	1	20	14	0	30	18	0
	TOTAL (ALL INDIA)	121	102	15	139	129	15	315	252	10	392	338	13

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 298 FOR ANSWER ON 17.11.2016 ASKED BY DR. KIRIT P. SOLANKI REGARDING EVE TEASING IN PUBLIC CONVEYANCE

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under sexual harassment (section 354A IPC) during 2014-2015

SL	State/UT	2014						2015					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	1072	703	21	1063	855	21	1070	797	15	1372	1148	19
2	Arunachal Pradesh	21	16	1	27	23	1	15	13	0	20	18	0
3	Assam	458	85	4	458	85	6	499	226	10	459	230	10
4	Bihar	271	204	4	372	297	4	78	63	2	108	105	3
5	Chhattisgarh	649	639	185	696	703	192	507	508	268	596	609	281
6	Goa	50	32	0	56	33	0	58	41	1	48	53	1
7	Gujarat	405	379	1	578	571	1	536	490	9	794	763	9
8	Haryana	599	448	24	701	650	32	688	480	54	632	602	80
9	Himachal Pradesh	159	126	4	189	184	8	99	108	3	117	127	4
10	Jammu & Kashmir	242	199	5	359	359	11	244	219	8	409	409	12
11	Jharkhand	114	112	11	234	231	11	531	253	25	399	304	28
12	Karnataka	253	194	0	356	272	0	535	391	9	638	515	11
13	Kerala	980	788	38	1074	901	45	1145	1078	40	1161	1137	43
14	Madhya Pradesh	3163	3327	573	4375	4375	816	2559	2514	618	3286	3283	873
15	Maharashtra	4052	3056	66	4811	4026	78	4751	3826	120	5667	4944	153
16	Manipur	5	0	0	3	0	0	2	3	0	2	3	0
17	Meghalaya	0	0	0	0	0	0	22	20	1	25	20	1
18	Mizoram	53	45	31	54	52	33	53	52	37	60	54	40
19	Nagaland	5	2	1	5	2	1	6	8	5	11	14	6
20	Odisha	802	651	2	1009	862	3	886	773	19	1106	1154	23
21	Punjab	344	191	12	366	239	22	400	226	32	436	295	50
22	Rajasthan	727	458	95	841	823	136	649	348	78	508	523	90
23	Sikkim	14	14	1	17	15	1	5	4	0	6	5	0
24	Tamil Nadu	46	39	24	58	98	40	197	98	10	237	127	13
25	Telangana	620	484	26	747	672	26	620	506	13	632	622	15
26	Tripura	82	66	5	76	101	6	28	23	2	33	31	2
27	Uttar Pradesh	4435	3737	542	7333	5984	816	5925	4702	955	10277	7936	1444
28	Uttarakhand	22	16	3	22	20	4	51	44	11	59	56	21
29	West Bengal	1045	895	7	962	895	7	674	825	7	822	825	8
	TOTAL STATE(S)	20688	16906	1686	26842	23328	2321	22833	18639	2352	29920	25912	3240
30	A & N Islands	18	20	1	21	20	2	23	16	1	22	17	1
31	Chandigarh	31	23	9	39	30	11	22	22	10	20	22	13
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	3	2	0	3	3	0	3	1	0	3	1	0
34	Delhi UT	1186	600	64	1052	694	65	1150	725	112	1121	946	124
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	12	10	0	7	10	0	10	8	1	12	13	1
	TOTAL UT(S)	1250	655	74	1122	757	78	1208	772	124	1178	999	139
	TOTAL (ALL INDIA)	21938	17561	1760	27964	24085	2399	24041	19411	2476	31098	26911	3379

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.
